

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 23.09.2022**

**COURT OF REGISTRAR**

**CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3553 of 2022 in Review App. No. ___ of 2022 in Comp. App. (AT) (Ins) No. 1506 of 2019	Excise and Taxation Department Vs. Allied Strips Ltd. Anr.	Manisha Narain Agrawal
<b>2.</b>	I.A. No. 3550 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Bhabna Das
<b>3.</b>	I.A. No. 3552 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Bank of Baroda Vs. Suman Kumar Agarwal & Anr.	Asiya Khan

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**Assistant Registrar**